# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA STARRED QUESTION NO. 70

### TO BE ANSWERED ON DECEMBER 04, 2025

#### **METRO LINES IN MUMBAI**

## NO. 70. PROF. VARSHA EKNATH GAIKWAD: SHRI SANJAY DINA PATIL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware of delays in completion and operationalization of metro lines 2, 3, 4 and 6 in Mumbai and if so, the details thereof and the reasons therefor along with the revised timelines for their completion;
- (b) whether the Government has taken any measures to expedite land acquisition, environmental clearances and utility shifting to avoid further delays and if so, the details thereof;
- (c) the original and revised cost estimates for each of these metro lines, the expenditure incurred so far and the extent of cost escalation;
- (d) whether the Government has sought or received assistance from the Japan International Cooperation Agency (JICA) and the Asian Development Bank (ADB) for funding these projects and if so, the details thereof;
- (e) the steps taken to ensure seamless integration of metro corridors with suburban railway stations including Dadar, Bandra and Kurla; and
- (f) whether the Government proposes to introduce integrated ticketing, last-mile connectivity and non-motorized transport facilities to improve ridership and commuter convenience in Mumbai and if so, the details thereof?

## ANSWER THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI MANOHAR LAL)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF THE LOK SABHA STARRED QUESTION NO. 70 FOR ANSWER ON 04<sup>th</sup> DECEMBER, 2025 REGARDING METRO LINES IN MUMBAI.

In Mumbai, various metro projects including Line-2A & Line-2B, Line-4 & 4A and Line-6 are implemented by Mumbai Metropolitan Region Development Authority (MMRDA) as state sector projects, whereas Mumbai Metro Line-3 is implemented by Mumbai Metro Rail Corporation Limited (MMRCL), which is a 50:50 Joint Venture Special Purpose Vehicle (SPV) of Government of India and Government of Maharashtra.

(a) The reasons for delay in completion of these metro rail projects and present status thereof are as follows:

Metro lines	Reasons for delays	Project
		status
		(as on
		31.10.2025)
Metro Line-2A	Delay in land acquisition, delay in	Fully
Dahisar to	launching of 37m steel span over	operational
Andheri West	Metro Line 1, tree cutting permission	since
(DN Nagar),	and forest permissions, removal of	January 2023
18.6 km	Overhead HT line, diversion of major	
	utilities, change in Depot location	
	from Oshiwara to Charkop, Covid-19	
	Pandemic etc.	
Metro Line-2B	Retendering of contracts packages	Civil works:
DN Nagar,	due to poor performance of	Physical
Andheri to	contractors, delay due to Public	Progress:
Mandale,	Interest Litigations for Elevated vs	90%
Mankhurd,	Under-Ground metro, delay in	Financial
23.6 km	clearance from Airport Authority for	Progress:
	the Juhu Airport Funnel Zone, delay	82%
	due to height restriction at Halav	
	Bridge crossing, changes in	
	alignment due to various factors,	
	delay in railway crossing	
	permissions, Land acquisition,	
	environmental CRZ (Coastal	
	Regulation Zone) and tree cutting	
	permission.	
Metro Line-3	Stay granted by Hon'ble Bombay High	Fully
Aarey Colony	Court on tree cutting permission and	operational
to Cuffe	transplantation, litigation in Hon'ble	since
Parade, 33.5	High Court against change of land	October 2025
km	use and development of Depot at	

	Aarey affecting tree cutting permission by Tree Authority, delay in Coastal Regulation Zone and Forest clearances, Covid-19 pandemic, Depot work got affected by multiple litigations and also was kept on hold for more than 2 years by order of Govt. of Maharashtra between November, 2019 to July, 2022.	
Metro Line 4& 4A Wadala -	Delay in Land acquisition and Rehabilitation and Resettlement (R&R), narrow Right of Way (RoW) and	Line-4:
Kasarvadavali - Gaimukh, 35 km	restricted working hours, delay due to major utility shifting, delay in permissions like tree cutting, tree	Progress:
	transplantation, and clearance for Coastal Regulation Zone (CRZ) and mangrove, change in alignment,	80%
	interchange stations	Physical Progress: 96%
		Financial Progress: 98%
Metro Line-6 Swami Samarthnagar to Vikhroli, 14.5 km	Due to stay order granted by Hon'ble High Court (in Oct. 2024) work at Kanjurmarg Depot halted for one year, Delay in working permission for Navy land at Kanjurmarg, delay in railways crossing permission, forest clearance at various locations, delay in land acquisition delay in tree	Civil works: Physical Progress: 82% Financial Progress: 79%
	in land acquisition, delay in tree cutting permission,	

- (b) Government of Maharashtra (GoM) has informed that the land acquisition issues are expedited by taking regular reviews in war room meetings at Hon'ble Chief Minister level including review meetings at regular intervals by senior officials to resolve inter departmental issues and fast track pending issues.
- (c) The details regarding original and revised cost estimates and expenditure incurred against each of these metro lines are as under:

Metro Lines	Original	Revised Cost	cost	Expenditure
	Cost		escalation	incurred
Line 2A	6,410	6,410	-	6,251.90
Line- 2B	10,986	10,986	-	7,969.38
Line-3	23,136	37,276	61%	34,308.63
Line - 4 & 4A	15,498	15,498	-	6,251.38
Line -6	6,716	6,716	-	2,359.34

- (d) GoM has informed that Loan from the Asian Development Bank (ADB) has been taken for Metro Line-2 for System Component amounting to USD 815.74 million and for Metro Line-3 project loan of JPY 3,54,132 million has been taken from Japan International Cooperation Agency (JICA).
- (e) GoM has informed that in order to provide seamless connectivity to suburban station at Bandra a dedicated foot over bridge (FOB) of about 250 m length has been planned from Bandra Metro Station of Metro Line-2B. Further, to provide connectivity to Lokmanya Tilak Terminus, Tilak Nagar suburban station (Next to Kurla suburban station), a dedicated foot over bridge (FOB) has been planned. Further, alignment of Line-3 has been integrated with all the important stations like CSMT Station, Mumbai Central (Jagannath Shankershet Station) and is in close proximity of Churchgate Station, Dadar Station, Santacruz station (connected through a skywalk).
- GoM has informed that for integrated ticketing, National Common Mobility Card (NCMC) Mumbai 1 card has been introduced on 19th January, 2023 on Mumbai Metro Line 2A & 7, which is being actively used by commuters. Further, implementation of Multimodal Integration works have been planned and undertaken for all Metro lines in Mumbai Metropolitan Region, which includes widening & improved footpaths, smooth entry/exit to commuters and physically challenged persons, provision of dedicated bays for bus, autos, taxi and ambulance etc. Installation of Railings below metro station area. markings/paintings, advanced bus stops etc., The provision of bicycle stands has also been made near metro stations. For easy access to metro stations, GoM has included ToD Regulation in Brihanmumbai Municipal Corporation(BMC) Development Control Regulations(DCRs) applicable to Line-3 stations, wherein vestibule (subway) connection is mandatory for development availing TOD FSI.

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